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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 82/2017 With CP(CAA) No. 35/NCLT/AHM/2017
In Gujarat High Court CA no. 526/2016, 527/2016, 528/2016, 529/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

Name of the Company: Shanker Global Pvt Ltd.
Spectrum Tubes Pvt Ltd.
Hindprakash Corporation Pvt Ltd.
Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar

2.

ORDER

Learned Advocate Mrs. Swati Soparkar present for Original Petitioners.

Proof of service of publication in newspaper filed.

Proof of service of notice on Statutory authorities filed.

Proof of service of notice on shareholders filed.

Representation of Regional Director received.

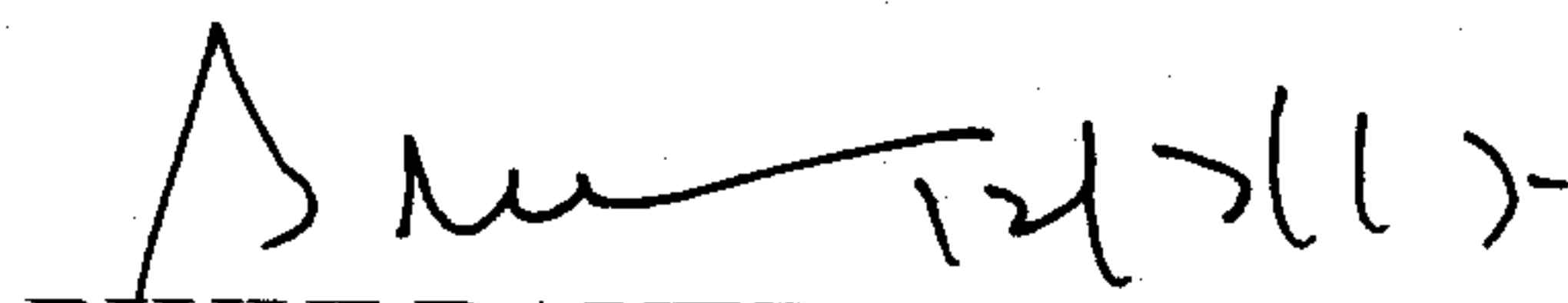
Representation of Official Liquidator received.

No reply is filed by Petitioner.

Learned Counsel for Petitioner filed additional affidavit.

Heard arguments of learned Counsel for petitioner in IA 82/2017 and in CP (CAA) 35/2017.

List the matter on 24.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of July, 2017.